

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 30th JANUARY, 2024, 10:30 A.M.

CP (IB) No. 111/CTB/2020, IA (IB) No. 307/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Indian Bank -Vs- OCL Iron & Steel Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Rishav Banerjee, Adv.
Mr. Spuriyo Gole, Adv.

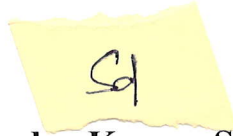
For Respondent (s) Mr. Sumit Lal Adv.
Ms. Zenish Mary Wallace, Adv.

ORDER

IA (IB) No. 307/CB/2023:

Ld. Counsel, Mr. Spuriyo Gole appears on behalf of the Applicant. Respondent is represented by Ld. Counsel, Ms. Zanish Mare Wallace, who submits that Ld. Arguing counsel is out of the station, therefore, seeks short adjournment. Hence, Matter adjourned to 20.02.2024.

No further adjournment shall be granted in this matter.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)